

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00885/2018

Jabalpur, this Wednesday, the 31st day of October, 2018

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Purshottam Gurjar, Aged about 24 yrs.,
 S/o Surjya Gurjar R/o Tehsil Gangapur City,
 Post Tatwara Sawaimadhopur
 Rajasthan PIN 322203

2. Pemaram, Aged about 28 yrs, S/o Vanaram
 R/o Mooleva, Valdara Jalore, Ahore
 Rajasthan PIN 560037

3. Hariom Meena, Aged about 25 yrs.
 S/o Om Prakash Meena,
 R/o Village Dhaans, Aound Karauli
 Rajasthan PIN 322215

4. Dharamraj Meena,
 Aged about 28 yrs, S/o Prabhu lal Meena
 R/o 62 near Talab Village Mahu
 Tehsil Sawaimadhopur Rajasthan PIN 322027

-Applicants

(By Advocate –**Shri Anil Lala**)

V e r s u s

1. Union of India,
 Though the Secretary,
 Ministry of Health & Family Welfare
 Nirman Bhawan, New Delhi 110011

2. All India Institute of Medical Sciences (AIIMS)
 Saket Nagar, Bhopal 462020 Through its Director

3. Deputy Director (Administration)
 All India Institute of Medical Sciences
 Saket Nagar Bhopal 462020

-Respondents

(By Advocate –**Shri N.K. Mishra**)

O R D E R (Oral)

Learned counsel for the applicant prays to withdraw this Original Application with liberty to file a fresh application, if so advised.

2. Prayer accepted.
3. This Original Application is dismissed as withdrawn with aforesaid liberty.

(Ramesh Singh Thakur)
Judicial Member

kc